GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:455 ANSWERED ON:23.02.2011 ELECTRONIC SERVICE DELIVERY BILL Ponnam Shri Prabhakar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Government proposes to bring out a draft consultation for policy on rolling out mobile governance and draft the Electronic Service Delivery Bill;

(b) if so, the details thereof; and

(c) the aims and objectives of the proposed Bill and policy and the benefit likely to be accrue as a result thereof?

Answer

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY(SHRI GURUDAS KAMAT)

(a): Yes, Sir.

(b) and (c): The objective of the draft consultation document for the policy on mobile governance is to expand the reach of e-services in the country through mobile phones. This would benefit a large segment of people including rural population as ownership of mobile phones has already crossed 70 crores as on 31st December, 2010.

The aims and objectives of the Electronics Service Delivery Bill is to create a legislative framework for making it mandatory for all Government departments to deliver public services electronically by a cut off date. The benefits would include efficient, transparent and reliable delivery of web enabled public services in a time bound manner.